NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 43/16	TP 45/17	For compliance of office objections raised by Registry	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

33. SHANKAR

9945320407

33. Jamoluddin . G. \$ 934354 6964

peritioner <u>alea</u> Respondent linear

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. He has filed objections. Both the counsels reported matter may likely to be compromised between the parties. List it on 10/10/2017. Meanwhile counsel for petition to comply the objections raised by the Registry.

MEMBER(J)

MEMBER(T)